

देश में बन जाएँ तो हमारी होटल इण्डस्ट्री का स्टैंडर्ड बढ़ जाता है और कोई विशेष बात इस में नहीं है।

1967 का सचेतक सम्मेलन

1173. श्री सुरज भान :

श्री जगन्नाथ राव जोशी :

श्री रणजीत सिंह :

श्री बृज भूषण लाल :

क्या संसदीय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1967 में हुए सचेतकों के सम्मेलन में जो सिफारिशें की गई थीं ; उनका व्यौरा क्या है ;

(ख) उनके बारे में सरकार की क्या प्रतिक्रिया है ; और

(ग) उन पर क्या कार्यवाही की गई है ।

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) A copy of the recommendations adopted at the Sixth All India Whips' Conference held at Simla in October, 1967 was placed on the Table of the House on 14th November, 1967 in reply to Unstarred Question No. 199.

(b) and (c). The recommendations are of such a nature as would require consideration and implementation by the Government and Presiding Officers of Legislatures both at the Centre end in the States. They were accordingly communicated to the State Governments and the Presiding Officers of Parliament and State Legislatures for implementation to the extent feasible in their sphere of functions connected with the working of Parliamentary machine. Up-to-date reports about their implementation are still awaited from them. The position will be reviewed at the next All India Whips'

Conference. In so far as the Central Government is concerned, some of the recommendations stand implemented and others are under active consideration.

श्री सुरज भान : व्हिप्स की कॉन्फ्रेंस की एक रिकमैन्डेशन यह थी कि डिफेक्शनस खत्म हो जाये, फ्लोर-क्रासिंग्स खत्म हो जाये और इसके लिये एक सब पार्टियों की कमेटी भी बनी थी। डिफेक्शनस के ऊपर उसकी अपनी रिपोर्ट थी। मैं जानना चाहता हूँ कि इन डिफेक्शनस को खत्म करने के लिये सरकार क्या करने जा रही है ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SARI RAGHU RAMAIAH) : As the House is aware, in pursuance of the Resolution moved by Shri P. Venkatasubbaiah in the Lok Sabha, the Ministry of Home affairs have set up a high level committee to examine this problem. The report of that committee was laid on the Table of the House on 18.2.69. Subject to allotment of time by the Business Advisory Committee this report is likely to be discussed after the Demands are voted.

श्री सुरज भान : वहाँ एक रिकमैन्डेशन यह भी थी कि ग्रापोजीशन की रिकमैन्डेशन पार्टियों के जो व्हिप्स होने हैं उनको मैक्सिमम फैंसिलिटी दी जाय, बल्कि उनको डिप्टी मिनिस्टर का दर्जा दिया जाये। मैं मंत्री महोदय से पूछना चाहता हूँ कि इसके बारे में उनके क्या विचार हैं ?

SHRI RAGHU RAMAIAH : Whatever recommendations are made regarding opposition whips as well as regional whips they are under very active consideration.

श्री बृज भूषण लाल : दो सालों के अन्दर जो दल-बदल या डिफेक्शनस लैजिस्लेचर्स में हुए हैं उनसे अपनी नेशनल स्टेबिलिटी के लिये बड़ा भारी खतरा है। इस बात को मद्देनजर रखते हुए जो व्हिप्स की कॉन्फ्रेंस हुई थी उसमें कांसेन्सस ग्राफ प्रोपीनियन यह थी, कि इन डिफेक्शनस को कानून

द्वारा रोका जाय। जैसा मंत्री महोदय ने अभी बतलाया कि एक रिपोर्ट आई हुई है और उस पर गौर हो रहा है। कहीं ऐसा तो नहीं है कि बूक तत्काल इस कांग्रेस सरकार को यह दल-बदल का मामला पसन्द आ रहा है और उनके हित में है, इस लिये इसमें देर की जा रही है और इस कानून को बनाने में संकोच हो रहा है ?

SHRI RAGHU RAMAIAH : I think the Congress Party has suffered more on account of defections,

श्री मौलू प्रसाद : बिहार में फायदा हो रहा है।

MR. SPEAKER : It is a two-way traffic now. Previously, it was only one way traffic.

SHRI SRADHAKAR SUPAKAR : There are two ambiguous sentences in this statement, Paragraph 9(b) says that young legislators should be encouraged to undertake study tours and paragraph 10(b) says that young legislators should be encouraged to serve on various committees. May I know the age limit below which Members are supposed to be chicken-hearted and need to be encouraged ?

SHRI RAGHU RAMAIAH : I think, my hon. friend knows that better.

SHRI RANGA : May I know whether at the last meeting, if not at the earlier meeting, any consideration has been given to maintaining decorum, decency and order in the House and co-operating with the Speaker with the co-operation of the whip ? I am all in favour of all the privileges being given to the whips but, at the same time, there should be certain duties also to be performed by whips as well as their leaders but most especially by whips because they are in charge of maintaining discipline among themselves,

Secondly, would any consideration be given also to the need for the whips not to try to entice away Members of other

parties and if they were to admit anyone at all belonging to some other party into their own party would they have adequate consultations with the leaders of the parties concerned and the whips concerned also ?

SHRI RAGHU RAMAIAH : A number of suggestions have been made in regard to the first point raised by the hon. Member, Shri Ranga. I might be allowed to point out that the Conference, while emphasizing that the privilege of raising points of order should not in any way be curtailed, recommended that such a privilege should not be utilised merely to catch the eye of the Speaker. This is one of the measures by which this Conference tries to regulate decorum in the House if I may say so. There are various other things. It is already laid on the Table on the House.

MR. SPEAKER : That is the most important recommendation.

SHRI RAGHU RAMAIAH : As regards taking away Members through the whips and all that, whether it is done through the whips or otherwise, defection is defection and we are all against it. I have already indicated that the matter will come up for consideration again.

श्री सु० प्र० झा : डिफेक्शन्स की बीमारी ज्यादातर सन् 1967 के एलेक्शन्स के बाद शुरू हुई है। मैं मंत्री महोदय से पूछना चाहता हूँ कि इस बीच में कितने डिफेक्शन्स कांग्रेस से अपोजीशन पार्टीज को हुए हैं और कितने अपोजीशन पार्टीज से कांग्रेस को हुए हैं ?

श्री सु० कु० तापड़िया : सब से पहले कहां हुए हैं ?

श्री सु० प्र० झा : मैंने सवाल माननीय सदस्य से नहीं, मिनिस्टर साहब से किया है ?

SHRI RAGHU RAMAIAH : I do not have the figures.

MR. SPEAKER : Shri Banerjee.

श्री मु० अ० खां : मेरे सवाल का जबाब नहीं मिला।

MR. SPEAKER : He has said, he has no figures.

श्री मु० अ० खां : उनके पास यह फिगरस होने चाहिए। अगर हैं तो उनको सदन की मेज पर रक्खा जाये।

SARI RAGHU RAMAIAH : I have already said that I do not have the figures now because the figures go on varying from day to day.

श्री मु० अ० खां : मैं तो आज तक के फिगरस चाहता हूँ। अगर उनके पास वह फिगरस हैं तो क्या वह सदन-पटल पर रखे जायेंगे ?

अध्यक्ष महोदय : कल भी पंजाब में हुआ है।

How could he give you the figures when there were some changes only yesterday ?

SHRI S. M. BANERJEE : I remember at this particular meeting, which was attended by me along with my hon. friend, Shri Kanwar Lal Gupta, and others, we had a discussion on defections and I said in that meeting itself that defection had a long history, Vibhisana was the first defector who defected from Ravana and joined Rama. That is there in the *Ramayana*. So, it is a very serious problem.

Apart from that, there were many recommendations, such as, that non-officials should be chairmen of the various committees in the States which are being presided over by district magistrates or officials. The entire committee, whether the Congress side or this side, was unanimous and Dr. Ram Subhag Singh, who presided over this conference, was also of the view that Members of Parliament or of State Legislatures should be given adequate representation and some respect and that they should not suffer at the hands of the district authorities who are always chairmen of those committees.

I would like to know whether this was forwarded to the State Governments and, if so, what is the reaction of the State Governments.

SHRI RAGHU RAMAIAH : This has been, along with other recommendations, forwarded to them. We have not yet got a complete reply from all the States.

शिक्षा मंत्रालय द्वारा प्रकाशित पत्रिकाएं, पुस्तिकाएं तथा प्रतिवेदन

*1174. श्री मोलूह प्रसाद : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय द्वारा प्रकाशित पत्रिकाओं, पुस्तिकाओं तथा वार्षिक, मासिक तथा पाक्षिक प्रतिवेदनों की संख्या कितनी है ;

(ख) उनमें से कितने हिन्दी में और कितने अंग्रेजी में प्रकाशित किये गये हैं ;

(ग) क्या निकट भविष्य में इन सभी पत्रिकाओं और पुस्तिकाओं को अंग्रेजी तथा हिन्दी दोनों भाषाओं में प्रकाशित करने का कोई प्रस्ताव है ;

(घ) यदि हां, तो कब तक ;

(ङ) यदि नहीं, तो पत्रिकाओं और प्रतिवेदनों को अंग्रेजी में प्रकाशित करने की क्या उपयोगिता है जब कि भारत के बहुसंख्यक लोग अंग्रेजी नहीं जानते हैं, और

(च) इन प्रकाशनों को अंग्रेजी में प्रकाशित करके जनता के धन को व्यय करने का क्या औचित्य है ?

शिक्षा तथा युवकसेवा मंत्रालय में राज्य मंत्री (श्री भक्त बर्दान) : (क) से (च). विवरण सभा पटल पर रख दिया गया है।